

**CENTRAL ADMINISTRATIVE TRIBUNAL  
JAMMU BENCH, JAMMU**

Hearing through video conferencing

**O.A. No. 61/1226/2020**

This the 15<sup>th</sup> day of December, 2020



**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)**  
**HON'BLE MR. ANAND MATHUR, MEMBER (A)**

1. Jarnail Singh Age 44 years, S/o Sh. Hukam Chand, R/o Village Dhar Jankhar, Tehsil Basohli, District Kathua-184201.
2. Yoginder Thakur Age 31 years, S/o Sh. Romesh Chand, R/o Village Dhar Jankhar, Tehsil Basohli, District Kathua-184201.
3. Kaka Ram Age 39 years, S/o Sh. Atma Ram, R/o Village Dhar Hankhar, Tehsil Basohli, District Kathua-184201.
4. Parkash Chand Age 34 years, S/o Sh. Gadhi, R/o Village Dhar Jankhar, Tehsil Basohli District Kathua-184201.
5. Jagdish Kumar Age 34 years, S/o Sh. Sansar Chand, R/o Village Nagali, Tehsil Basohli District Kathua, 184201.
6. Hukam Chand Age 47 years, S/o Sh. Jagat Ram, R/o Village Nagali, Tehsil Basohli District Kathua-184201.
7. Romesh Singh Age 38 years, S/o Sh. Mast Ram, R/o Village Dhar Jankhar, Tehsil Basohli, District Kathua-184201.
8. Darshan Kumar Age 34 years, S/o Sh. Puran Chand, R/o Village Dhar Jankhar, Tehsil Basohli District Kathua-184201.
9. Tarsem Kumar Age 29 years, S/o Sh. Romial Singh, R/o Village Dhar Jankhar, Tehsil Basohli District Kathua-184201.



10. Sher Singh Age 46 years, S/o Sh. Jagat Ram, R/o Village Nagali, Tehsil Basohli, District Kathua-184201.
11. Yoginder Singh Age 34 years, S/o Sh. Parkashu Ram, R/o Village Dhar Jankhar, Tehsil Basohli District Kathua-184201.
12. Hem Chand Age 36 years, S/o Sh. Rattan Chand, R/o Basohli Preta, Tehsil Basohli, District kathua-184201.
13. Deep Kumar Age 44 years, S/o Sh. Bargnu Ram, R/o Village Ghoral, Tehsil Basohli District Kathua-184201.
14. Vakilo Age 44 years, S/o Sh. Punnu Ram, R/o Village Ghoral, Tehsil Basohli, District Kathua-184201.
15. Lekh Raj Age 36 years, S/o Sh. Tera, R/o Village Ghoral, Tehsil Basohli, District Kathua-184201.
16. Kishore Kumar Age 28 years, S/o Sh. Durga Singh, R/o Village Jankhar, Tehsil Basohli, District Kathua-184201.
17. Sham Lal Age 46 years, S/o Sh. Birbal, R/o Village Jankhar, Tehsil Basohli District Kathua-184201.
18. Mohan Singh Age 37 years, S/o Sh. Lachhman Dass, R/o Village Dhar Koher, Tehsil Basholi District Kathua-184201.
19. Varinder Sharma Age 35 years, S/o Sh. Bishan Dass, R/o Village Nowshera, Tehsil Basohli, District Kathua-184201.
20. Pankaj Kumar Age 23 yeears, S/o Sh. Dev Raj, R/o Village Mahanpur, Tehsil mahanpur District Kathua-184202.
21. Kaka Ram Age 46 years, S/o Sh. Sadhu Ram, R/o Village Mahanpur, Basohli District Kathua-184202.
22. Rakesh Kumar Age 42 years, S/o Sh. Tirth Ram, R/o Near GHS Sabar Basohli, Ward No. 7, Tehsil Basohli District kathua-184202.



23. Dev Raj Age 32 years, S/o Sh. Sadhu Ram, R/o Village Nowshera, Tehsil Basohli District Kathua-184201.
24. Sham Lal Age 45 years, S/o Sh. Chando Ram, R/o Village Sabar, Tehsil Mahanpur District Kathua-184202.
25. Lekh Raj Age 39 years, S/o Sh. Mohar Singh, R/o Village Athialta, Tehsil Basohli District Kathua-184202.
26. Gardhari Singh Age 30 years, S/o Sh. Kushi Ram, R/o Village Bera Mahanpur, Tehsil Mahanpur District Kathua-184202.
27. Anchal Kumar Age 41 years, S/o Sh. Mao Ram, R/o Village Sandher, Tehsil Basohli District Kathua-184201.
28. Shafi Mohd Age 30 years, S/o Sh. Lal Hussain, R/o Village Bhoond, Tehsil and District Kathua-184201.
29. Kamal Singh, Age 45 years, S/o Sh. Krishan Chand, R/o Village Saman, Tehsil Basohli District Kathua-184201.
30. Naresh Kumar Age 37 years, S/o Sh. Charan Dass, R/o Village Darkodhi Basohli Daman District Kathua-184201.
31. Deep Raj, Age 33 years, S/o Sh. Saran Dass, R/o Ward No. 6, Near Panchayat Ghar, Nagrota, Basohli, Preta, District Kathua-184201.
32. Lal Hussain Age 35 years, S/o Sh. Babu Din, R/o Ward No. 1, Village Prehta, P.O. Nagrota, Tehsil Basohli, District Kathua-184201.

.....Applicants

(Advocate: Mr. Sudesh Sharma)

**Versus**

1. The Union Territory of Jammu and Kashmir, through its Commissioner/Secretary to Govt., Jal Shakti Department (PHE I&FC) Department), Civil Secretariat, Sriangar/Jammu-180001.

2. The Chief Engineer, Jal Shakti Department, Jammu-180016.
3. The Superintending Engineer, Jal Shakti Department, Hydraulic Circle Kathua-184101.
4. The Executive Engineer, Jal Shakti Department, Division Kathua-184101.



.....Respondents

(Advocate: Mr. Sudesh Magotra, Id Deputy Advocate General)

## **ORDER**

### **[O R A L]**

#### **Delivered by Hon'ble Mr. Anand Mathur, Member (A): -**

Learned counsel for the applicants submits that the applicants are working in the PHE Department (now Jal Shakti Department) as casual labourers. As per order no. No. 01-F of 2017 issued by the Government of Jammu and Kashmir all Imprest Workers of PHE Department were required to be registered on the NIC Portal. The grievance of the applicants is that their names have not been registered on the NIC Portal.

2. Learned counsel for the applicants further submits that the applicants will be satisfied, in case, a direction is issued to the respondents to upload the names of the applicants in NIC portal who are the casual labourers of Jal

Shakti Department (PHE) and release all the service benefits at par with the similarly situated workers whose names were uploaded in the NIC Portal.



3. In view of the limited prayer made by the learned counsel for the applicants, the O.A. is disposed of with direction to the respondents to consider uploading the names of the applicants in NIC Portal and release all the service benefits at par with similarly situated workers whose names were uploaded in the NIC Portal as per rules and taking into account the letter dated 24.04.2019 passed by the Chief Engineer, PHE Department.

4. It is made clear that we have not entered into the merits of the case.  
No order as to cost.

**(ANAND MATHUR)**  
**MEMBER (A)**

**(RAKESH SAGAR JAIN)**  
**MEMBER (J)**

*Arun*